GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.3827

TO BE ANSWERED ON THE 9THAUGUST, 2016/SHRAVANA 18, 1938, (SAKA)

INTER-STATE COUNCIL

3827. SHRI GAJANAN KIRTIKAR:

SHRI MULLAPPALLY RAMACHANDRAN:

SHRI SHRIRANG APPA BARNE:

SHRI DHARMENDRA YADAV:

SHRI VINAYAK BHAURAO RAUT:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI S.R. VIJAYAKUMAR:

SHRI BIDYUT BARAN MAHATO:

DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a meeting of Inter-State council has been held recently in New Delhi;
- (b) if so, the details thereof along with the issues discussed and consensus arrived at in the meeting;
- (c) whether Punchhi Commission report on Centre-State relations have also been discussed in the meeting and if so, the details thereof;
- (d) the names of the States along with the Ministers who have participated in the meeting;
- (e) whether the Government has sought cooperation from the States for checking and siphoning of subsidy and if so, the details thereof;
- (f) whether the Government has issued guidelines to the States in this regard; and
- (g) if so, the details thereof along with the action taken by the Government for smooth and cordial relation between the Centre and the States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) & (b): Yes Sir. The Agenda items discussed during the 11th meeting of Inter-State Council (ISC) held on 16-07-2016, were as under:
 - i). Consideration of the Recommendations of the Punchhi Commission on Centre-State relations,
 - ii). Use of Aadhaar as an identifier for providing subsidies, benefits and Public services,
 - iii). Improving quality of school education with focus on improving learning outcomes, incentivising better performance, and
 - iv). Internal security with focus on intelligence sharing and coordination for combating Terrorism/Insurgency and Police Reforms & Police Modernization.

The suggestions received have been noted by the Inter-State council Secretariat.

(c) & (d): Yes Madam. It was agreed that the Punchhi Commission's recommendations be considered by the Standing Committee of the ISC first and then placed before the ISC to finalize its recommendations. The names of the States along-with the Ministers who have participated in the meeting is at Annexure.

LS.US.Q.No.3827 FOR 09.08.2016

(e) to (g): In the XI meeting of the Inter-State council, it was emphasized to use Aadhaar seeding in the implementation of various Government schemes so as to be able to achieve maximum transparency and savings. Various guidelines have been issued for direct benefit under the Direct Benefit Transfer (DBT) which is available in the website http://www.cabsec.gov.in/dbt/index.html.

SI No.	Name of the State	Chief Ministers/Representatives of the States who participated in the XI meeting of Inter-State Council		
1.	Andhra Pradesh	Shri Nara Chandrababu Naidu		
2.	Assam	Shri Sarbananda Sonowal		
3.	Bihar	Shri Nitish Kumar		
4.	Chhattisgarh	Dr. Raman Singh		
5.	Goa	Shri Laxmikant Parsekar		
6.	Gujarat	Smt. Anandiben Patel		
7.	Haryana	Shri Manohar Lal Khattar		
8.	Himachal Pradesh	Shri Virbhadra Singh		
9.	Jharkhand	Shri Raghubar Das		
10.	Kerala	Shri Pinarayi Vijayan		
11.	Madhya Pradesh	Shri Shivraj Singh Chouhan		
12.	Maharashtra	Shri Devendra Fadnavis		
13.	Manipur	Shri Okram Ibobi Singh		
14.	Mizoram	Shri Pu Lalthanhawla		
15.	Nagaland	Shri. T R Zeliang		
16.	Sikkim	Shri Pawan Kumar Chamling		
17.	Tripura	Shri Manik Sarkar		
18.	Telangana	Shri K. Chandrasekhara Rao		
19.	West Bengal	Ms. Mamata Banerjee		
20.	Odisha	Shri Naveen Patnaik		
21.	Uttarakhand	Shri Harish Rawat		
22.	Meghalaya	Dr. Mukul Sangma		
23.	Jammu and Kashmir	Dr. Haseeb Brabu, Minister of Finance		
24.	Karnataka	Dr . G, Parameshwara, Minister of Home		
25.	Punjab	Shri Sukhbir Singh Badal, Dy. Chief Minister		
26.	Rajasthan	Shri Gulab Chand Kataria, Minister for Home		
27.	Tamil Nadu	Shri O. Panneer Selvam, Minister of Finance		
